102

Written Answers

STATEMENT

| Name of the State | | | | No. of Central |
|-------------------|-----------|-------|--------|-------------------|
| | | | | Schools |
| _ | | · | | upto 1st |
| , , | | | | February, 1973 |
| | | | | |
| 1. Andhra Pr | | • | ٠ | 7 |
| 2. Tamil Nac | iu . | • | • | 10 |
| 3. Mysore | | • | ٠ | 7 |
| 4. Kerala | | • | • | 4 |
| 5. Uttar Prac | - | • | • | 25 |
| 6. Madhya P | | | • | 9 |
| 7. Bombay (I | Maharash | tra) | • | 17 |
| 8. Gujarat | | | • | 9 |
| 9. Rajasthan | | | | 9 |
| 10. Punjab | | | | 6 |
| 11. Haryana | | | | 4 |
| 12. Himachal | Pradesh | | | 1 |
| 13. Jammu & | Kashmir | | | 3 |
| 14. West Beng | gal. | | | 8 |
| 15. Bihar | | | | 9 |
| 16. Orissa | | | | 5 |
| 17. Assam | | | | 6 |
| 18. Meghalay | a . | | | 2 |
| 19. Tripura | | | | 1 |
| 20. Manipur | | | | 1 |
| | Union | Terr | itorie | 3 |
| 1. Goa | | | | 1 |
| 2. Pondicher | ry . | | | 1 |
| 3. Chandiga | rh . | | | 1 |
| 4. Andaman | | cobar | Is- | |
| lands (Po | rt-Blair) | | | 1 |
| 5. Delhi | | | | 9 |
| | Тот | | | 156 |

REQUIREMENT OF BUSES FOR DTC

- 539. SHRI SHYAMLAL GUPTA: Will Minister of SHIPPING AND TRANSPORT be pleased to state:
- (a) whether any assessment about the requirements of buses for D.T.C. during the Fifth Plan period has been made by Government;
 - (b) if so, the results thereof; and
- (c) the amount involved and the period likely to be taken in the implementation of the proposal?

THE MINISTER OF STATE IN THE MINISTRY OF **SHIPPING** TRANSPORT (SHRI M. B. RAN A): (a) and (b). Proposals containing the requirements of the D.T.C. in respect of buses and other capital expenditure during the Fifth Plan period are under consideration of the Board of the Corporation. After the Board approves them, the proposals will be forwarded lo the Planning Commission.

(c) The proposals, as framed at present, envisage a capital expenditure of Rs. 3189.90 lakhs, as per details given below:

(Rs. in lakhs)

| 2270 buses | 2485.60 |
|---------------------|---------|
| 65 Aux. Vehicles | 22.80 |
| 14 depots1 | |
| 6 Bus Stations . 1 | 651.50 |
| 2600 Staff quarters | . J |
| Plant & Machinery | 20.00 |
| Furniture & Fixture | 10.00 |
| | |

3189.90

i The D.T.C. has placed a separate proposal I before the Board of the D.T.C. to take over the private buses operating in Delhi independently of the D.T.C. If this proposal is approved by the D.T.C. Board and the Planning Commission, the total outlay for

the Fifth Plan will go up by Rs. 118.82 lakhs, raising the total outlay to Rs. 3308.72 lakhs. The plan proposals are expected to be implemented before 31st March, 1979. 540. [Transfeired to the 6th, March 1973.]

NEW HOOGHLY BRIDGE

541. SHRI KALYAN ROY: SHRI BHOLA PRASAD: SHRI K.P.SINGH DEO:

Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

- (a) Whether the design of Messi s Freeman Fox and Partners of London for a cable-stayed box girder Bridge has been accepted for the construction of the new Hooghly bridge at Calcutta and whether the State Government was consulted in the matter:
- (b) if so, whether the Government of India are aware that in the recent past there have been several cases of failures of such bridges designed by the said firm in several countries of the world; and
- (c) if so, whether Government propose to re-examine the said design and if not, the reasons therefor?

THE MINISTER OF STATE IN THE

MINISTRY OF SHIPPING AND TRANS-PORT (SHRI M.B. RANA): (a) to (c) The proposed Hooghly Biidge falls on a State Road and, therefore, the Government of West Bengal are primarily concerned with all matters pertaining to this project including the acceptance of design. Accordingly contracts for the bridge and approaches were awarded by the State Government themselves. The design of the said bridge, as accepted by the State Government, is for a cable stayed box girder bridge with a rivetted construction. Messrs Freeman Fox and Partners are the Consultants to Messrs Bhagirathi Bridge Construction Company who have been awarded the work of Bridge proper. The failures referred to in the

question are reported to be of welded designs while rivetted design is proposed to

be adopted for (his bridge.

It has been reported by the State Government that before taking a final decision regarding the award of work for bridge proper, expert opinion of the Railway Board was obtained regarding the advisability of adopting rivetted structure vis-a-vis welded structure. On an enquiry, it has been reported by the Chief Engineer Calcutta Port Commissioners (who are the implementing agerc-% for the biidge proper) that before deciding upon the award of contract, the question of design of box girder bridges in the context of the recent failures was thoroughly examined at various stages. Jr. order to take further precautionary measuics in the matter, the following additional steps are reported to have been taken to guard against any possible deficiency of the pre\ alent method of design of box girder bridges:-

- (i) It has been specifically stipulated in the contract that the Merrison Rules for the design of box girders (a new code of design formulate*: by the Merrison Committee entrusted with the technical investigation of the box girder failures by the Government of U.K.) shall be adopted and incorporated in the work by the contractor: and
- (ii) In order to provide a lighter check at each step, it is proposed by the State Government to appoint two foreign consultants to carry out a double check of the detailed design and drawings to be prepared by the contractors' consultants viz. Messrs Freeman Fox and Partners.

BEGGARY IN THE COUNTRY

- 542. SHRI SITARAM KESRI: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:
- (a) whether any survey of the total number of beggars in the country and their daily earnings has been conducted;